

ending June/December every year. The latest publication contains data for end-June 1979.

(b) Available data reveal that the credit (Utilisation) investment deposit ratios of the scheduled commercial banks in different regions as at the end of June 1979 were as follows:

	(Percent)
Northern Region	92.2
North-Eastern Region	82.7
Eastern Region	66.4
Central Region	68.0
Western Region	75.6
Southern Region	94.2
ALL INDIA	80.6

(c) The level of deployment of bank credit in any area is dependent on the level of economic activity in that region, particularly in the organised sectors of medium and large industry and trade and availability of infra-structural facilities like transport, communications, power, irrigation etc. However, the banks have been advised to review the performance of their branches in areas where the level of credit dispensation is low and to make concerted efforts to augment the flow of credit, particularly through larger loaning in priority sectors. Measures such as vigorous implementation of IRD Programme, reorganisation of cooperative societies, registration of rights of tenant-farmers and updating of land records, setting up of State-level Corporations to serve as intermediaries etc. being taken up by the State Governments and measures such as district credit planning, efforts to attain higher target for priority sector loaning and special targets for loaning to agriculture and to weaker sections in the sectors of agriculture and small industry etc. by the banks will help increase the flow of bank credit in relatively different areas also.

Recommendations by Maharashtra State Textile Corporation to Nationalise Mills

6286. SHRI S. B. PATIL: Will the

Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Maharashtra State Textile Corporation has taken over management of (1) Pulgaon Cotton Mill, (2) Western India Spinning and Manufacturing Mills, Bombay and (3) Vijay Manufacturing (P) Limited, Baduera, under I(D&R) Act with the ultimate object of nationalising those mills;

(b) whether it is a fact that Government of Maharashtra has recommended to the Ministry the proposal of nationalisation of the above-mentioned mills; and

(c) if so, what steps are being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (c) Nationalisation proposals, if any, cannot be disclosed in public interest.

Increase in Various Levies

6287. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) what was the total quantum of increase in various levies after the presentation of the General Budget for 1980-81 and prior to the presentation of the General Budget for 1981-82; and

(b) what is the likely impact of these increased levies on the general price-level?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) The required information is furnished in the enclosed statement.

(b) The general price level is determined by a large number of factors operating both on the supply and demand sides. It is, therefore, not possible to precisely estimate the overall impact of the increase in tax levies on the general price level.